

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 136 & 137 of 2011**

**Dated: 3<sup>rd</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**JSW Steel Ltd. .... Appellant (s)**

**Versus**

**K. E. R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Sneha Venkataramani

Counsel for the Respondent (s) : Mr.V.N. Raghupathy

**ORDER**

The learned counsel for the respondent no. 2 is filing his reply today.

Post the matter on **18<sup>th</sup> January, 2012.** In the meantime the learned counsel for the appellant is at liberty to file rejoinder, if any, after serving copy on the other side.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**K.S./A.K.**